

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 409/2000

Monday, this the 19th day of February, 2001.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

K.Sankaran,
Workmistry redesignated as Supervisor,
O/o the Executive Engineer(Construction),
Southern Railway,
Kollam. - Applicant

By Advocate M/s Santhosh & Rajan

vs

1. Union of India represented by
the General Manager,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras-3.
3. The Chief Engineer(Construction),
Southern Railway,
Madras.
4. The Chief Project Manager,
Construction Office,
Southern Railway,
Egmore, Chennai.
5. The Deputy Chief Engineer(Construction),
Southern Railway,
Trivandrum.
6. The Senior Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum.
7. The Executive Engineer(Construction),
Southern Railway, Kollam. - Respondents

By Advocate Mr Mathews J Nedumpara

The application having been heard on 19.2.2001, the Tribunal on the same day delivered the following:

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O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this O.A. challenging the order dated 11.4.2000(A-4) by which he was reverted as Clerk in the scale of Rs.3050-4500. On 25.5.2000, the Tribunal issued an interim order directing the respondents to maintain status quo regarding posting of the applicant until further orders. Though the respondents have filed a detailed reply statement, learned counsel for the respondents states that as the impugned order reverting the applicant was not given effect to, on the basis of the impugned order and as the applicant continued till the date of his superannuation in the post of Supervisor(ad hoc), the O.A. has now become infructuous and it may be closed, noting this fact. Learned counsel for the applicant also states that the O.A. may now be closed.

2. In the result, noting the submission of the learned counsel that the applicant continued in the post of Supervisor(ad hoc) till his superannuation on 31.1.2001, and that therefore, the O.A. has become infructuous, the application is closed without any further direction. No costs.

Dated, the 19th of February, 2001.



T.N.T.NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

LIST OF ANNEXURES REFERRED TO IN THE ORDER:

**A-4: True copy of order No.P.63/I/CN/Review dated
11.4.2000 issued by the 4th respondent.**